

IN THE INCOME TAX APPELLATE TRIBUNAL "A"
(Virtual Court Hearing), BENCH KOLKATA

Before Sri J. Sudhakar Reddy, Accountant Member & Sri Sanjay Garg, Judicial Member

I.T.A. No.1415/Kol/2019
Assessment Year: 2014-15

V.K. Agarwal HUF.....Appellant
Level-3, Central Plaza, C-11,
41, B.B. Ganguly Street,
Kolkata-700012.
[PAN : AADHV1751L] vs

ACIT, Circle-36, Kolkata.....Respondent

I.T.A. No.917/Kol/2019
Assessment Year: 2014-15

Linkline Agencies (P) Ltd.....Appellant
C/o Subash Agarwal &
Associates, Advocates
Siddha Gibson,
1, Gibson Lane, Suite 213, 2nd Floor,
Kolkata-700069.
[PAN : AACCL1684Q] vs

ITO, Ward-2(3), Kolkata.....Respondent

Appearances by:

None appeared on behalf of the Assessee.

Shri Dhrubojhoti Roy, JCIT, DR, appeared on behalf of the Revenue.

Date of concluding the hearing : January 22, 2021

Date of pronouncing the order : February 03, 2021

ORDER

Per Bench:-

All these appeals filed by the assessee are directed against the separate orders of the Id. Commissioner of Income Tax (Appeals) (hereinafter the 'Id. CIT(A)') passed u/s 250 of the Income Tax Act, 1961 (the 'Act').

2. None appeared on behalf of the assessee. At the outset, it is noticed from the letters of the Ld. ARs of the assessee that the assessee had filed Form 1 and 2 under the Direct Tax Vivad Se Vishwas Act in respect of these appeal and the competent

authority has issued Form no. 3. A copy of the said letters along with Form No. 3 is available in file, which is before us. Therefore, taking into consideration the fact that since the assesseees have opted for the "Vivad Se Vishwas Scheme", there is no point in keeping the impugned appeals pending. In the light of the aforesaid discussion and the fact that assesseees have opted for the said scheme and Form 3 has been issued by the Department, therefore, we allow the assesseees to withdraw the impugned appeals.

3. In the result, all the appeals of assesseees are dismissed as withdrawn.

Kolkata, the 3rd February, 2021.

Sd/-
[Sanjay Garg]
Judicial Member

Sd/-
[J. Sudhakar Reddy]
Accountant Member

Dated : 03.02.2021
RS, Sr. P.S.

Copy of the order forwarded to:

1. (i) V.K. Agarwal HUF,
(ii) Linkline Agencies (P) Ltd
2. (i) ACIT, Circle-36, Kolkata
(ii) ITO, Ward-2(3), Kolkata
3. CIT(A)-
4. CIT- ,
5. CIT(DR),

True copy

By order

Assistant Registrar , Kolkata Benches